

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:2960
ANSWERED ON:30.07.2014
COMMUNITY RESERVES
Joshi Shri Pralhad Venkatesh

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government proposes to create conservation reserves and community reserves to cover important wildlife habitats in the country;
- (b) if so, the details thereof, State-wise; and
- (c) the action taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) to (c) The Wildlife (Protection) Act, 1972 empowers the respective State Governments to notify Conservation Reserve for protecting landscapes, seascapes, flora, fauna and their habitats after having consultation with local community. It also empowers them to notify any private or community land as Community Reserve where the community or an individual volunteers conservation of wildlife and its habitats. The Ministry does not have any proposal to create Conservation Reserves and Community Reserves. State-wise details of Conservation Reserves and Community Reserves in the country, as per the information available with the Ministry are given at Annexure.